COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014 & IA No. 1207 of 2018 APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014 & IA No. 1221 of 2018 APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014 & IA No. 1226 of 2018 APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013 APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013 APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Dated: 22nd NOVEMBER, 2018

In the matters of:

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014 & IA No. 1207 of 2018

Maithon Alloys Ltd..... Appellant(s)VersusVersusCentral Electricity Regulatory Commission & Anr..... Respondent(s)

APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014 & IA No. 1221 of 2018

Jai Balaji Industries Ltd. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014 & IA No. 1226 of 2018

Impex Ferro Tech Ltd..... Appellant(s)VersusVersusCentral Electricity Regulatory Commission & Ors..... Respondent(s)

APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013

Bhaskar Shrachi Alloys Ltd.	Appellant(s)
Versus	
Central Electricity Regulatory Commission & Anr.	Respondent(s)

APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013

Shyam Ferro Alloys Ltd.

Versus Central Electricity Regulatory Commission & Ors. Respondent(s)

.... Appellant(s)

APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

.... Appellant(s) Bhaskar Shrachi Alloys Ltd. Versus Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for further hearing on 13-12-2018.

Court Master/PPS

tpd